

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 137 of 2016

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Bangalore Electricity Supply Company Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **20.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**